

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR
(Through WhatsApp Video)**

Crl M no.01-A/2020
In CRA no.34/2018

Mushtaq Ahmad Peer

.....

Petitioner(s)

Through: Mr M. M. Iqbal, Advocate

Versus

State of J&K and others

.....Respondent(s)

CORAM: HON'BLE MR JUSTICE TASHI RABSTAN, JUDGE

**ORDER
28.03.2020**

Release of prisoner namely, Peer Mushtaq Ahmed son of Peer Abdul Aziz resident of Naseem Bagh, Nazratbal, Srinagar, presently lodged in Central Jail, Srinagar, is sought for by his wife, namely, Tabassum Mushtaq.

It is stated that applicant is suffering from various ailment and has completed more than four years' incarceration.

Issue notice to non-applicants as well as their counsel for filing their objections.

List again on 7th April 2020.

Jail Superintendent, Central Jail, Srinagar to report about the health condition of the prisoner on or before next date of hearing.

**(TashiRabstan)
Judge**

Srinagar
28.03.2020
Ajaz Ahmad, PS